

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3482
ANSWERED ON:12.02.2014
INDIANS DEPORTED FROM SINGAPORE
Venugopal Shri P.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Singapore has deported several Indians who were allegedly involved in riots in that country;
- (b) if so, the details thereof;
- (c) whether the Government has taken up this issue with Singapore; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) Yes.
- (b) A Group of 56 Indian Nationals were repatriated from Singapore for participating in the riot or impeding riot control and emergency rescue operations. The riots were triggered by the death of an Indian national in a road accident in Little India in Singapore on 8 December 2013.
- (c) Yes.
- (d) The Government of India has taken up the issue with senior Singapore Authorities, both in Singapore and New Delhi, on a regular basis since the occurrence of the incident. The Government has stressed that Indian Nationals allegedly involved in the riots should be treated fairly with full access to justice and due process of law. The Indian Mission in Singapore has rendered full assistance to Indian nationals by expediting early repatriation of mortal remains of the deceased Indian national, providing consular access, facilitating legal counsel to other Indian Nationals charged by Singapore Authorities and stepping up its outreach programme to the Indian Community to assure them about their welfare and well being.